

**TRADE MARKS REGISTRY, KOLKATA****OPPOSITION HEARING BOARD FOR THE MONTH OF FEBRUARY, 2022****Hearing Officer : Dr. Pawan Kumar Pandey, Deputy Registrar****Date: 01/02/2022**

<b>S.No</b>	<b>TIME</b>	<b>OPPOSITION/ RECTIFICATION NO.</b>	<b>APPLICATION NO.</b>	<b>PARTY NAME</b>
1		845023	2235085	SEN ASSOCIATES VS R.K. DEWAN & CO.
2		846484	2259278	GOLDFINN TECHNOLOGIES VS S. MAJUMDAR & CO.
3		826603	2241591	IDEAL TRADE MARK SERVICES VS MAHTTA & CO
4		1087959	4277918	S. MAJUMDAR & CO VS RASESWAR RICE MILL PRIVATE LIMITED
5		1038534	2864381	IDEAL TRADE MARK SERVICES. VS JAYA A MANGHWANI

**Date : 02/02/2022**

<b>S.No</b>	<b>TIME</b>	<b>OPPOSITION/ RECTIFICATION NO.</b>	<b>APPLICATION NO.</b>	<b>PARTY NAME</b>
1		880794	2230444	DASWANI & DASWANI VS VISHESH AND ASSOCIATES
2		844333	2225071	D.P. AHUJA & CO VS VHB LIFE SCIENCES LIMITED
3		845583	2255759	JEETEN KUMAR DHAL, ADVOCATE VS DE PENNING & DE PENNING
4		1071545	4277918	S. MAJUMDAR & CO VS IDEAL TRADE MARK SERVICES
5		1038535	2795030	IDEAL TRADE MARK SERVICES VS JAYA A MANGHWANI

Date : 03/02/2022

S.No	TIME	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1		263697	2249480	D. SEN & CO VS SHUKLA TRADE MARK COMPANY
2		263794	2358831	VICTOR MOSES & CO VS L.S DAVAR & CO
3		262253	2012935	KOLKATA TRADE MARK SERVICE VS SYNAMOX IPR
4		268973	1419713	SKYLINE. VS GAUTAM & COMPANY
5		268974	2745547	SKYLINE VS GAUTAM & COMPANY

Date : 07/02/2022

S.No	TIME	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1		268703	3747285	GARGI SEN VS G. D. BANSAL & ASSOCIATES
2		268659	2979865	LALJI ADVOCATES VS IDEAL TRADE MARK SERVICES
3		270842	1226778	SHUKLA TRADE MARK COMPANY VS J.P. ASSOCIATES ADVOCATE
4		270839	2312582	SKYLINE VS KOLKATA TRADE MARK SERVICE

5		823119	1967320	DASWANI & DASWANI VS ASHOKA LAW OFFICE
6		793012	2152997	MANISH MURARKA VS TRADE MARK REGISTRATION BUREAU
7		826066	2227400	D. SEN & CO VS VISHESH AND ASSOCIATES
8		792615	2122283	D. P. AHUJA & CO. VS V. RAVI, ADVOCATE
9		780440	1842833	NICHE, INTELLECTUAL PROPERTY OFFICES VS DE PENNING & DE PENNING
10		844886	2212689	IDEAL TRADE MARK SERVICES VS BAGYA RAGHAVAN

**Date : 08/02/2022**

S.No	TIME	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1		853803	2122258	SKYLINE. VS LALJI ADVOCATES
2		825969	2159446	TRADE MARK REGISTRATION BUREAU. VS ARJUN T. BHAGAT & CO.
3		799877	2224908	KHAITAN & CO LLP VS H K ACHARYA AND COMPANY
4		827220	2205107	SINGHANIA & COMPANY VS SUN PHARMA LABORATORIES LIMITED
5		895699	2731498	JP TRADE MARK SERVICES VS MADAMSER & CO.

6		757901	1719072	SHUKLA TRADE MARK COMPANY VS THE ACME COMPANY
7		779213	1914829	TRADE MARK REGISTRATION BUREAU VS FATECHAND C. SHAH & CO
8		801138	2246040	BUREAU OF PATENTS AND TRADE MARKS VS VISHESH AND ASSOCIATES
9		824894	2199116	GOODWILL REGISTRATION SERVICE VS S.SINGH & ASSOCIATES
10		801071	2222006	CHAKRABORTY & ASSOCIATES VS KAN AND KRISHME

**Date : 09/02/2022**

<b>S.No</b>	<b>TIME</b>	<b>OPPOSITION/ RECTIFICATION NO.</b>	<b>APPLICATION NO.</b>	<b>PARTY NAME</b>
1		889835	2222977	SHUKLA TRADE MARK COMPANY VS MAHTTA & CO
2		817859	2095609	D. SEN & CO. VS ASM LAW OFFICES
3		790937	1887380	D. SEN & CO VS SUN PHARMA LABORATORIES LIMITED
4		895774	2234746	GOODWILL REGISTRATION SERVICE VS R.K. DEWAN & CO.
5		820681	2128474	DASWANI & DASWANI VS R.K. DEWAN & CO
6		827442	2198108	KOLKATA TRADE MARK SERVICE VS ARJUN T. BHAGAT & CO
7		807801	2147501	KUSHAGRA SHAH, ADVOCATE VS DELHI REGISTRATION SERVICES

8		844031	2137163	KOLKATA TRADE MARK SERVICE VS USHA A. CHANDRASEKHAR
9		770744	1830660	S. MAJUMDAR & CO VS MS. USHA KHURANA
10		826942	2177232	SKYLINE VS GLOW WELL

**Date : 10/02/2022**

<b>S.No</b>	<b>TIME</b>	<b>OPPOSITION/ RECTIFICATION NO.</b>	<b>APPLICATION NO.</b>	<b>PARTY NAME</b>
1		268967	3165297	S. MAJUMDAR & CO. VS D. SEN & CO
2		268666	1992807	KOLKATA TRADE MARK SERVICE VS DELHI REGISTRATION SERVICES
3		828400	2234792	D. SEN & CO VS ARJUN T. BHAGAT & CO
4		822151	2163275	SKYLINE VS KHAITAN & CO LLP
5		841641	2226577	LALJI ADVOCATES VS HIRAL C. JOSHI.
6		826768	2239093	SHUKLA TRADE MARK COMPANY VS ASHOKA & CO
7		821364	2086802	SKYLINE VS GLOW WELL
8		833971	2230843	CHAKRABORTY & ASSOCIATES VS D K LALWANI & CO.
9		51032	380165	DEPENING & DEPENING VS D. P. AHUJA & CO
10		166701	769908	D. P. AHUJA & CO. VS UNION TRADE MARK COMPANY

Date : 14/02/2022

S.No	TIME	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1		830071	2423289	GOLDFINN TECHNOLOGIES VS S.SINGH & ASSOCIATES
2		830072	2423295	GOLDFINN TECHNOLOGIES VS S.SINGH & ASSOCIATES
3		835390	2274601	S.S. RANA & CO VS SEN - OBEROI.
4		854532	2320519	D. SEN & CO VS TILAK RAJ CHAWLA & PARVEEN ARYA, ADVOCATES
5		846143	2324195	L.S. DAVAR & CO VS M/S. V.A. ASSOCIATES
6		900652	2317266	D. SEN & CO. VS MAHTTA & CO
7		832423	2431534	VICTOR DUTTA (ADVOCATE) VS LALJI ADVOCATES
8		824392	2264602	TRADE MARK REGISTRATION BUREAU VS FATEHCHAND C. SHAH & CO.
9		829713	2289051	IDEAL TRADE MARK SERVICES VS S.S. DATTA & ASSOCIATES
10		830292	2410298	S. MAJUMDAR & CO. VS V.A. ASSOCIATES
11		829073	2263299	D. SEN & CO VS Khaitan & Co
12		850074	2407792	SHUKLA TRADE MARK COMPANY VS GRASIM INDUSTRIES LIMITED

13		896631	2339549	GOLDFINN TECHNOLOGIES VS TRADE MARK REGISTRATION BUREAU
14		852747	2405480	D.P. AHUJA & CO VS L.S. DAVAR & CO.
15		829180	2313512	TRADE MARK REGISTRATION BUREAU VS Y. J. TRIVEDI & CO
16		829807	2396363	BISWAJIT SARKAR, ADVOCATE VS VISHESH AND ASSOCIATES
17		830067	2423291	GOLDFINN TECHNOLOGIES VS S.SINGH & ASSOCIATES
18		832798	2389395	IPR HOUSE.COM VS R.K. DEWAN & CO
19		830263	2426074	KOLKATA TRADE MARK SERVICE VS DELHI REGISTRATION SERVICES
20		849220	2296403	CNR PARTNERS VS R.K. DEWAN & CO

**Date : 15/02/2022**

S.No	TIME	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1		812664	2342694	S. MAJUMDAR & CO VS LALL LAHIRI & SALHOTRA
2		812058	2289033	SHUKLA TRADE MARK COMPANY VS V. GOPALAKRISHNA,ADVOCATE
3		849730	2390144	A.C. GANGOPADHYAY, ADVOCATE VS VISHESH AND ASSOCIATES
4		806048	2345894	D. SEN & CO VS MACE CORPORATE ASSOCIATES
5		850931	2430696	DASWANI & DASWANI VS INDIAN TRADE MARKS CO

6		813974	2407783	SHUKLA TRADE MARK COMPANY VS D. SEN & CO
7		906436	2323919	D. SEN & CO VS MAHTTA & CO
8		845627	2400541	BHARAT DASWANI VS MAHTTA & CO
9		848576	2371227	IPR HOUSE.COM VS RAO & RAO
10		829709	2363814	IPR HOUSE.COM VS VISHESH AND ASSOCIATES
11		845100	2323742	KOLKATA TRADE MARK SERVICE VS THE CALCUTTA TRADE MARK CO
12		810819	2337768	D. SEN & CO VS SHUKLA TRADE MARK COMPANY
13		807385	2330490	S. MAJUMDAR & CO VS DODD & CO
14		809228	2352775	D.P. AHUJA & CO VS CHADHA AND CHADHA
15		845857	2280366	DE PENNING & DE PENNING VS S.M. GUPTA & COMPANY
16		811374	2373006	S. MAJUMDAR & CO VS LALL LAHIRI & SALHOTRA
17		831058	2400998	GOLDFINN TECHNOLOGIES VS JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA
18		830068	2423285	GOLDFINN TECHNOLOGIES VS S.SINGH & ASSOCIATES
19		846604	2353702	D.P. AHUJA & CO VS LALJI ADVOCATES
20		875990	2337290	NICHE, INTELLECTUAL PROPERTY OFFICES VS SINGH & SINGH LALL & SETHI



Date : 16/02/2022

S.No	TIME	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1		848978	2176408	D. SEN & CO. VS Y. J. TRIVEDI & CO.
2		809232	2365797	D.P. AHUJA & CO VS P. K. ARORA
3		831764	2431539	AUROMAA ASSOCIATES VS S.SINGH & ASSOCIATES
4		882029	2337773	D. SEN & CO VS MOHAN ASSOCIATES
5		828640	2287544	SKYLINE. VS GLOW WELL
6		828420	2441912	GOLDFINN TECHNOLOGIES VS TRADE MARK REGISTRATION BUREAU
7		830355	2371218	IPR HOUSE.COM VS LALL LAHIRI & SALHOTRA
8		847668	2392373	SHUKLA TRADE MARK COMPANY VS BAGYA RAGHAVAN & S. LAKSHMI
9		886910	2337775	D. SEN & CO VS SHUKLA TRADE MARK COMPANY
10		807318	2324201	L.S. DAVAR & CO VS KRISHNA & SAURASTRI

Date : 17/02/2022

S.No	TIME	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1		829201	2311453	S.S. RANA & CO. VS S.SINGH & ASSOCIATES
2		815001	2341872	SKYLINE VS GREAT TRADE MARK BUREAU
3		831322	2417859	L.S. DAVAR & CO VS K & S PARTNERS
4		806312	2327496	SHUKLA TRADE MARK COMPANY VS SUN PHARMA LABORATORIES LIMITED
5		831435	2433243	D. SEN & CO VS CHARAK PHARMA PVT LTD
6		851040	2368344	PAWAN KUMAR MAHESHWARI, ADV VS R.K. DEWAN & CO.
7		833659	2328882	S. MAJUMDAR & CO VS WORLDWIDE INTELLEC
8		833869	2419004	D.P. AHUJA & CO VS G.S. RIJHWANI & CO
9		831433	2406342	KOLKATA TRADE MARK SERVICE VS SUN PHARMA LABORATORIES LIMITED
10		806070	2299671	S. MAJUMDAR & CO VS R.K. DEWAN & CO
11		829935	2322723	S. MAJUMDAR & CO VS K.C. PATEL & CO
12		909023	2390154	A.C. GANGOPADHYAY, ADVOCATE VS KAYSER AND COMPANY

13		855828	2276291	SKYLINE VS K & S PARTNERS
14		845625	2334117	S. MAJUMDAR & CO VS DELHI REGISTRATION SERVICE
15		805882	2319226	D.P. AHUJA & CO VS DELHI REGISTRATION SERVICE
16		886909	2337772	D. SEN & CO VS SHUKLA TRADE MARK COMPANY
17		886908	2337776	D. SEN & CO VS SHUKLA TRADE MARK COMPANY
18		803432	2296082	D. SEN & CO VS J.T.TRIVEDI & ASSOCIATES
19		829974	2359285	L.S. DAVAR & CO VS HIRAL C. JOSHI
20		911637	2405967	D. SEN & CO VS S.SINGH & ASSOCIATES

**Date : 22/02/2022**

<b>S.No</b>	<b>TIME</b>	<b>OPPOSITION/ RECTIFICATION NO.</b>	<b>APPLICATION NO.</b>	<b>PARTY NAME</b>
1		268091	2144329	DELHI REGISTRATION SERVICES VS TAJ TRADE MARK
2		268083	4147310	KANIKA JAIN VS SUBHABRATA DAS, ADVOCATE
3		267559	2807568	D. SEN & CO. VS GOODWILL REGISTRATION SERVICE
4		267557	2807566	D. SEN & CO. VS GOODWILL REGISTRATION SERVICE

5		267558	2807567	D. SEN & CO VS GOODWILL REGISTRATION SERVICE
6		792308	2102408	DE PENNING & DE PENNING VS THAKUR & CO
7		883088	2032337	CHAKRABORTY & ASSOCIATES VS DELHI REGISTRATION SERVICES
8		876449	2019791	MKC & ASSOCIATES VS R.K. DEWAN & CO
9		800709	1904111	GLOW WELL VS W. S. KANE & CO
10		781672	1977954	CHAKRABORTY & ASSOCIATES VS VISHESH & ASSOCIATES

**Date : 23/02/2022**

S.No	TIME	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1		267474	1038797	DAUD HOSSAIN VS AMIT JAIN (ADVOCATE)
2		267308	4021527	SUNIL KUMAR ADVOCATE VS DASWANI & DASWANI
3		267288	3989550	SANJEEV KUMAR VS ANOVIP
4		267178	3640316	TRADE MARK REGISTRATION BUREAU VS GOODWILL REGISTRATION SERVICE
5		267172	3640315	TRADE MARK REGISTRATION BUREAU VS GOODWILL REGISTRATION SERVICE
6		715250	1441404	S. MAJUMDAR & CO VS SANCHETI APPLIANCES PVT. LTD

7		838439	2141266	D. SEN & CO. VS O.P. SHARMA BROTHERS
8		825186	2120133	SRIJOY DAS VS THE ACME COMPANY
9		819436	2056663	AMARJIT & ASSOCIATES VS HIRAL C. JOSHI.
10		780264	1931334	C. J. ASSOCIATES VS DASWANI & DASWANI

**Date : 24/02/2022**

S.No	TIME	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1		824921	2121164	D. SEN & CO. VS ADITYA & ASSOCIATES
2		886130	2186480	IDEAL TRADE MARK SERVICES VS DELHI REGISTRATION SERVICE
3		883614	2231684	D.P. AHUJA & CO VS MOHAN ASSOCIATES
4		824920	2121165	D. SEN & CO VS ADITYA & ASSOCIATES
5		823438	2241046	D.P. AHUJA & CO VS R.K. DEWAN & CO
6		812492	1834274	IDEAL TRADE MARK SERVICES VS PARKAR & PARKAR
7		826681	2249113	CHAKRABORTY & ASSOCIATES VS UNITED OVERSEAS TRADE MARK CO.
8		844213	2188799	S.SINGH & ASSOCIATES VS Y. J. TRIVEDI & CO.
9		844334	2213712	D. SEN & CO VS VHB LIFE SCIENCES LIMITED
10		824918	2121166	D. SEN & CO VS ADITYA & ASSOCIATES





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